



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2012-13/ 532

DNBS (PD) CC.No.329 /03.10.42/2012-13

June 13, 2013

All NBFCs

Dear Sir/Madam,

RBI's Fraud Monitoring Cell to function from Bengaluru from July 01, 2013

Attention is invited to [para 3](#) of Master Circular DNBS.(PD)CC.No.283/ 03.10.042 / 2012-13 dated July 2, 2012 on Reporting of Frauds to RBI.

2. The Reserve Bank of India's Fraud Monitoring Cell attached to Department of Banking Supervision (DBS), Central Office has shifted from the present location at 2nd Floor, World Trade Centre-1, Cuffe Parade, Mumbai - 400005 to Bengaluru Regional Office of the Reserve Bank. The Central Fraud monitoring Cell will continue to be part of Department of Banking Supervision, Central Office Mumbai and will start functioning from the new location at Bengaluru from July 01, 2013. All the NBFCs are requested to take note of the address of the Central Fraud Monitoring Cell at the new location:

Central Fraud Monitoring Cell
Department of Banking Supervision,
Reserve Bank of India, 10/3/8, Nruputhunga Road,
P.B. No. 5467
Bengaluru – 560001.
Phone No: - +91 80 22244120
Fax No.: +91 80 22127754

3. All NBFCs may file fraud reports etc / furnish response to the existing letters from Fraud Monitoring Cell of DBS, Central Office and fresh letters at your end to the new address at Bengaluru from June 14, 2013 onwards.

Yours faithfully,

(C.R.Samyuktha)
Chief General Manager